

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO(s). 2066-2067 OF 2009

BEFORE THE REGISTRAR H.B. PRABHAKARA SASTRY

NARENDER KUMAR

Appellant (s)

VERSUS

STATE(N.C.T.OF DELHI)  
(With office report)

Respondent(s)

Date: 13/09/2011 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Dharmendra Kumar Sinha,Adv.

For Respondent(s)

Mr. Aldanish Rein, Adv.  
Mrs Anil Katiyar,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Learned counsel for the respondent alone present.

Registry to process the matter for listing before  
the Hon'ble Court, as per rules.

(H.B. PRABHAKARA SASTRY)  
REGISTRAR